

**Government of Rajasthan**  
**Department for Child Rights**  
20/198, Kaveri Path, Mansarover, Jaipur

S. No. F 22(7)(4)/DCR/ICPS/JJB/ Principle magistrate nomination/2016/ 24330

Date: 12/01/24

**Order**

In pursuance to the recommendations made by Hon'ble Rajasthan High Court, Jodhpur vide their letter No. Estt. B2(v)/1/WA/2024/112 dated 10-01-24, the State Government hereby makes the additional appointment of the following Judicial Officers as Principal Magistrate of following Juvenile Justice Boards –

S.No	Name of officer with present post SARVA SHRI:	Name of the vacant posts of which the Presiding Officer appointed in addition to his/her own duties
1.	VIPIN BISHNOI (RJ00754) SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BIKANER	PRINCIPAL MAGISTRATE, JUVENILE JUSTICE BOARD, BIKANER
2.	RAMKANYA SONI (RJ00770) SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, PRATAPGARH	PRINCIPAL MAGISTRATE, JUVENILE JUSTICE BOARD, PRATAPGARH

These appointments have been made conferring powers under section 4(2) of the Juvenile Justice (Care and Protection of Children) Act, 2015.

Note- 1- The officers shall dispose off minimum 40% additional work as per circular of standard of work.

2- The cases in which there are directions of higher Court for time bound disposal shall be decided on priority basis.

(Poonam)

Secretary & Commissioner

S. No. F 22(7)(4)/DCR/ICPS/JJB/ Principle magistrate nomination/2016/ 24330-370 Date: 12/01/24

Copy forwarded to the following for information and necessary action

1. Joint Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur.
2. Private Secretary, Additional Chief Secretary, Secretariat, Jaipur



Digitally signed by Poonam  
Designation: Secretary, Rajasthan,  
Date: 2024.01.12 12:26:28 IST  
Reason: Approval

3. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
4. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
5. Private Secretary, Principal Secretary Law/Secretary DCR, Rajasthan, Secretariat, Jaipur
6. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
7. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
8. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur
9. Director, Rajasthan State Judicial Academy, Jodhpur
10. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
11. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
12. Additional Director General of Police, Jail, Rajasthan, Jaipur
13. Director, Prosecution, Rajasthan, Secretariat, Jaipur
14. District and Session Judge. Bikaner, Pratapgarh.
15. Chief Judicial Magistrate. Bikaner, Pratapgarh.
16. Secretary, District Legal Services Authority. Bikaner, Pratapgarh.
17. Concerned Judicial Officers.....
18. Chairperson, Child Welfare Committee, Bikaner, Pratapgarh.
19. Members, Juvenile Justice Board Bikaner, Pratapgarh.
20. District Collector and Chairperson, District Child Protection Unit Bikaner, Pratapgarh.
21. Superintendent of Police Bikaner, Pratapgarh.
22. Superintendent, Government Central Press, Jaipur
23. Additional Director, Department for Child Rights.
24. Deputy Director, ICPS/ Assistant Director, Bikaner Department for Child Rights, Rajasthan, Jaipur
25. Superintendents of Govt. Observation Home (Boys/Girls).....
26. Coordinators, Childline (1098).....
27. Guard File.

Secretary & Commissioner

Signature valid

RajKaj Ref  
5327198

Digitally signed by P. S. Singh  
Designation: Commissioner  
Date: 2024.01.22 12:26:28 IST  
Reason: Approval

**RAJASTHAN HIGH COURT, JODHPUR**

**No.Estt.b2(v)1/WA/2024/288**

**Date :22.01.2024**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
4. The Principal Secretary to the Govt, Law Deptt-Cum-Legal Remembrancer, Raj., Jaipur.
5. The Secretary to the Govt. of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/(Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. The Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Officers/ Posts/ **PM,JJBs** /Treasury Officers in your Judgeship as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.

Personal File/  
Confidential/ RJS Leave/  
A.A.O.(Pension/Budget)

**REGISTRAR (ADMN.)**